

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB) 577 (ND)/2017

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
25.01.2018

NAME OF THE COMPANY: Purab Sagar Saini Vs. Radius Synergies Pvt.
Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2017

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the petitioner:	Counsel for the petitioner.		
	For the Respondent:	Mr. Neeraj Kumar Singh and Mr. Ankur Singh, Advocates		

ORDER

Reply has been filed by the Ld. Counsel for the Respondent. Request
for adjournment is made by the ld. Counsel for the Petitioner to argue out
the petition.

To come up for arguments on 2nd February, 2018.

-S-d-1

(Deepa Krishan)
Member (T)

-S-d-1

(Ina Malhotra)
Member (J)

(Lekh Raj Singh)